

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1121  
ANSWERED ON:01.03.2011  
SALE OF IMPORTED PULSES  
Hussain Shri Syed Shahnawaz

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether various Government agencies imported pulses during the last three years;
- (b) if so, the names of the importing agencies alongwith the quantum of pulses imported during each of the last three years and the current year, agency-wise;
- (c) whether such pulses were sold in the market through bidding process;
- (d) if so, the quantum of pulses sold in the country through bidding process, datewise and
- (e) the profit earned by these agencies from such sale during the said period?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): Yes Madam.

(b): The agencies which imported pulses were NAFED, MMTC, STC and PEC. The details of the quantity of pulses imported during the last three years and the current year agency wise is given in Annexure I.

(c): Yes Madam.

(d): The sale of pulses is a continuous process in order to stabilize the price in the domestic market. The pulses imported by the agencies were sold in the open market as per their internal procedure. The details of the quantity of pulses sold by the agencies is given in Annexure I.

(e): Only MMTC and STC earned profits of Rs. 25.53 crore and Rs.17.20 crore during 2007-08.